

**IN THE COURT OF PRINCIPAL SESSIONS JUDGE KATHUA**

**Case No: 69/2021**  
**CNR No:JKKT01000361-2021**  
**Date of order: 05.7.2021**

**Puran Chand age 57 years S/O Gian Chand R/O Sarna, Malikpur, Tehsil and District Pathankot (Pb).**

**Through: Mr. T.N. Gupta, Advocate.**

**VS**

**SHO Women Police Station Kathua.**

**Through: Mr. Surinder Kumar, PP**


**Coram:**

**Jaffer Hussain Beg.**  
**JO Code:- JK00040**

**ORDER**

PP filed police report. Put up for objections by PP alongwith other bail applications of the same FIR on 14.7.2021. In the meanwhile order dated 01.7.2021 is extended.

**Announced**  
**05.7.2021.**

  
**(Jaffer Hussain Beg)**  
**Principal Sessions Judge**  
**Kathua**  
**JO Code: - JK00040**

**Anita**  
**PA**